

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/7145/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 3rd August, 2023.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2023/6051 dtd. 01.08.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.08.2023, along with station leave permission, from the evening of 04.08.2023 till the morning of 07.08.2023**, has been granted. The Civil Judge & Assistant Sessions Judge, Bongaigaon and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2005/7146/A dated , 03-08-23

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)